

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502
Appeal No.-95/252/ND/2022

IN THE MATTER OF:

Deputy Commissioner of Income Tax Benani Prohibition**Applicant**

Vs.

M/s. Kimberley Trading Pvt. Ltd.**Respondent**

SECTION

U/s 252

Order delivered on 10.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RoC : Mr. Aakash Sharma, Adv.

ORDER

No one is present on behalf of the Appellant at the time of hearing of the matter. Proxy Counsel on behalf of the RoC is present. In the interest of justice, list the matter on **11.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)